

HIGH COURT OF DELHI: NEW DELHI

No. 21 /D-2/Gaz.1A/DHC 2025
Dated, the 30 June 2025

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 01.07.2025:-

S. No.	Name of the Officer	From	To	Remarks
1.	Ms. Anju Bajaj Chandna	Principal District & Sessions Judge, North, Rohini	Principal District & Sessions Judge, South-West, Dwarka	Vice Mr. Praveen Kumar
2.	Ms. Nisha Saxena	Principal Judge, Family Court (Hqs), South-West, Dwarka	Principal District & Sessions Judge, North, Rohini	Vice Ms. Anju Bajaj Chandna

BY ORDER OF THE COURT

(Sd/-)

(ARUN BHARDWAJ)
REGISTRAR GENERAL

3601 - 3634
Endst. No. _____/D-2/Gaz.1A/DHC 2025

Dated, the 30 June 2025

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (Hqs), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.

15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 12784 Dated, Delhi the 01 Jul 2025

Sub : Posting/Transfer in Delhi Higher Judicial Service.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
4. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
5. The Judge Small Causes Court (Central) , Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
7. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, ACR Cell, 'LAYERS' & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. Pr. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
9. The Reader to Ld. Pr. District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi .
14. The Hony. Secretary, Delhi Bar Association, THC, Delhi.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07
Officer In-charge, Judicial Branch (Central)